31	Written Answers SEP	TEMBER 3, 1990 Written Answers 32
SI. No.	Name of K. V.	Central Assistance in Retrieval of Buddha Statue
45.	No. 1 Chakeri	
46.	IIT Kanpur	*352. SHRIMATI T. MANEMMA: Will the PRIME MINISTER be pleased to state:
47.	Manauri	(a) whether the huge statue of Buddha
48.	Fatehgarh	which fell into the Hussain Sagar in Hydera- bad was retrieved;
49.	IIT Madras	(b) whether any Central assistance has
50.	No. 1 Kalpakkam	been sought and provided to the State Government in the matter; and
51.	AFS Avadı	(c) if so, the details thereof?
52.	No. 1 Tambaram	
53.	No. 1 Cochin	THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DE- VELOPMENT (SHRI CHIMANBHAI
54.	Pattom, Trivandrum	MEHTA): (a) No, Sir.
55.	Ramgarh Cantt.	(b) No, Sir
56.	No. 1 Gaya	(c) Does not arise.
57.	Danapur Catt.	Extension to Public Sector Undertaking Employees after Superannuation
58.	Kanakarbagh	
59.	Hinoo Ranchi	*353. DR. ASIM BALA: Will the PRIME MINISTER be pleased to state:
60.	BHU Varanasi	
61.	Gorakhpur	<ul> <li>(a) the specific instructions of Govern- ment for granting extension after superan- nuation to the employees of public sector</li> </ul>
62.	CCL Ranchi	undertakings;
63.	AES.Jorhat	(b) under what circumstances such extensions are given;
64.	Port Blair	
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There is a post of one Post Graduate Teacher (Sanskrit) in each of these Vidyalayas except in Kendriya Vidyalaya Nc. 1 Colaba where two posts have been sanctioned due to the large number of sections in the school.

(c) the procedure laid down for giving extension in public sector undertakings; and

(d) whether persons getting extensions can exercise all powers like a regular employee?